## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/166,167,168/CAA/2017

NAME OF THE TRANSFEROR 1

NAME OF THE TRANSFEROR 2

: TTL PROTECTIVE DEVICES LTD : TSL TECHNO SERVICES LTD

NAME OF THE TRANSFEREE CO.

: TTK HEALTHCARE LTD

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. V. Har kom

for Eyer & Thomas

2. K. MANIVANNAN

AR For OL

## **ORDER**

Shri V Hari Kumar, counsel for petitioner present. Shri K Manivannan, AR representing the Official Liquidator present and made submissions in relation to the observations made at para 4 & 9 of the report. Counsel for petitioner is directed to file a certificate from the auditor in relation to proof of clearing debt and also submit a reply in relation to the observations made by the Official Liquidator in para 9 on the next date of hearing. Put up on 27.11.2017 at 10.30 A.M

K Anantha Padmanabha Swamy Member (Judicial)

bc